thousand acres of land was allotted for this Mega Textile Park. Shri K. Taraka Rama Rao, Minister of Municipal Administration and Urban Development, Industries, and IT and Commerce, Government of Telangana met the Union Minister of Textiles and requested for 1000 crore rupees as Grant-in-Aid for this textile park. Through you, I request the Central Government to sanction this amount.

This will be a great help for the people of Warangal. During the rule of the Nizam, Azam Jahi Mills was established at Warangal in 1936. In 2001, all the textile mills in Telangana region were referred to the Board for Industrial and Financial Reconstruction and were closed. Many workers lost their livelihood and migrated to Mumbai, Sholapur and Surat. During those days, cotton was not cultivated in Warangal but they used to manufacture by procuring cotton from other places. Now, the situation has changed. Cotton is cultivated around Warangal and it has become one of the main crops. Sir, through you I request the Central Government to sanction the amount, because this will encourage industries in Warangal and development in surrounding regions too. Warangal has a huge agricultural market. Even today, Warangal is flourishing as a hub for agriculture and education. If the funds are sanctioned, Warangal will become industrial hub too and will generate more jobs."

Now, I request the Government of India to sanction ₹ 1,000 crores for mega textile park at Warangal. Thank you.

SHRI JOGINIPALLY SANTOSH KUMAR (Telangana): Sir, I associate myself with the issue raised by the hon. Member.

SHRI B. LINGAIAH YADAV (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

श्री सभापति: एक जमाने में वारंगल में Azam Jahi नाम की एक टेक्सटाइल मिल हुआ करती थी।

Need to withdraw CIBIL score requirement for loans to farmers

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Mr. Chairman, Sir, agricultural credit input or lending to agricultural sector is a critical input for our farming community to take up the agricultural activities. Unless the public sector banks extend the loans to farmers liberally, at a concessional rate of interest, it will not be possible for the Government of India to

[Shri V. Vijayasai Reddy]

make the farming economically viable. Public sector banks, in fact, were the front-runners among the financial institutions in giving credit to farmers as the private sector lenders are hesitant to transact with them. Or, if at all they lend, they lend at a higher rate of interest. I wish to bring to the notice of this august House that the Reserve Bank of India has recently issued the guidelines which make the verification of CIBIL scoring mandatory for farm loans. This decision of the RBI has had the effect of many banks rejecting the agricultural loans citing the low credit worthiness as per the transactions recorded on CIBIL and also rejecting the loans by giving frivolous reasons of default and not paying the instalment on time. Therefore, instead of helping the farmers, the regulation is working against the interests of the farmers. We all know that the agricultural activity in India depends on the vagaries of monsoon. Almost 75 to 80 per cent of the farmers get impacted because of the sudden change in the weather, be it in the form of floods, drought or hailstorm, etc. In such a scenario, Sir, how is it justified to look at his creditworthiness through CIBIL? Therefore, I humbly request the hon. Finance Minister that the mandatory requirement of CIBIL score should be done away with and the banks should give loans to the farmers liberally based on the trust. It is the trust factor which is important, not the rating of creditworthiness like CRISIL or CIBIL, etc., etc. Thank you very much.

SHRI NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I would like to associate myself with the Zero Hour mention made by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

SHRI PRASHANTA NANDA (Odisha),: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.